Minutes of the Meeting No. 19/15 scheduled on 26.3.2015 (actually held on 21.4.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC(Chem Div), Shastri Bhavan, New Delhi
3. Shri O.P. Sharma, Addl. IA, Deptt. Of C&PC(PC Div), Shastri Bhavan, New Delhi
4. Shri K.C. Meena, Dy.DGFT, DGFT, Udyog Bhavan, New Delhi.

The Committee first considered minutes of the NC Meeting No.18 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-217 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Sterling Auxiliaries (P) Ltd, Mumbai F.No.01/83/50/527/AM12/DES-IV RLA F.No. 03/95/040/1868/AM12 Lic.No.0310636895 Dated 17.06.2011

The Committee considered the case as per agenda. The matter was discussed with TA, Chem. Div. (A.K. Aggarwal, Addl.Industrial Adviser), Committee noted that import item No.2 viz. "Ethylene Oxide" for export item "Stero MPEA (B) (Poly Ethoxylated Methyl Amine)" at S.No.3, were Omitted. The Committee decided to incorporate import item No.2 "Ethylene Oxide" and fix the norms without any other change in the decision taken by NC in its Meeting No. 17/83 dated 27.07.2011, as under.:-

Export Item	Qty.	Import Item No.	Qty.
Stero MPEA (B) (Poly Ethoxylated Methyl Amine)	1 Kg	1. Mono Methyl Amine 2. Ethylene Oxide	0.191 Kg 0.8260 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-218 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Makwell Plasticizers (P) Ltd, F.No.01/83/50/333/AM14/DES-IV

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Dept. of Commerce
New Delhi

The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm to the D/L dated 29.3.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 13.5.2015.

Case No M- 219 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Micro Inks Ltd, Mumbai 1) F.No.01/83/50/661/AM14/DES-IV RLA F.No. 03/95/040/562/AM14 Lic.No.0310755784 Dated 28.10.2013

The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, DIPP vide their letter No.7/20/2014-TSW dated 31.3.2015, Committee decided to amend the description of import item No.26 & 27 for export of various kind of Printing Inks, without any other change in the decision taken by NC in its Meeting No. 45/83 dated 5.02.2014, as under.:-

Import Item No.26 & 27

From	Qty.	**To**	Qty
26. Packing material 'Ink Cartridge (R1.11) 2 Kgs capacity	Net to net	26. Packing Material Plastic Cartridge 2 Kg capacity	Net to net
27. Packing material "Pistons for ink Cartridge (R1.11)	Net to net	27. Packing material "Plastic Pistons for Cartridge"	Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 220 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Rossari Biotech Ltd, Gurgaon F.No.01/83/50/139/AM14/DES-IV RLA F.No.03/95/40/991/AM13 Lic. No.0310730421 dated 04.4.2013

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 13-5-2015.

Case No M- 221 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Sterling Auxiliaries (P) Ltd, F.No.01/83/50/337/AM13/DES-IV RLA F.No.03/95/40/204/AM13 Lic. No.0310699974 dated 27.06.2012

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वाणिज्य विभाग/Deptt. of Commerce
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 13-5-2015.

Case No M- 222 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Orion Metal powder (P) Ltd, 1) F.No.01/81/162/494/AM12/DES-IV RLA F.No. 03/77/040/101/AM03 Lic.No.0210042324 Dated 12.12.2002

The Committee considered the case as per agenda. . DC(MSME) vide their U.O. note No.30(279)2011-ME dated 28.5.2013 had considered 5% wastage/losses as under: -

During Melting and Atomizing Operation	3.5%
During Grinding/Polished	1.5%
Total	5.0%

Accordingly, the import of copper cathode mentioned at S.No.01 was recommended as 1.05 kg/Kg content in export product (Bronze powder 18500 Kg and Aluminium Powder 500 kgs)

Norms Committee considered the recommendation of TA, DC(MSME) and approved total wastage during the operation @3% vis-a-vis 1.03 kg/kg content in the export product.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 223 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Sudarshan Chemical Inds. Ltd, Pune 1) F.No. 01/83/50/657/AM13/DES-IV RLA : 31/83/040/109/AM13 Lic No. 3110055879 dated 25.09.2012

The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of Deptt. Of C&PC(Chem Div). The case is re-listed for 13-5-2015.

Case No M- 224 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Sabero Organics Gujarat Ltd, 1) F.No. 01/83/50/890/AM13/DES-IV RLA : 03/95/040/743/AM13 Lic No. 0310720296 dated 10.1.2013 1) F.No. 01/83/50/891/AM13/DES-IV RLA : 03/95/040/621/AM13 Lic No. 0310720301 dated 10.1.2013

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The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of Deptt. Of C&PC(Chem Div). The case is re-listed for 13-5-2015.

Case No M- 225 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Sriram Componds (P) Ltd, Noida 1) F.No. 01/83/50/896/AM10/DES-IV RLA : 05/24/040/471/AM09 Lic No. 0510258301 dated 11.02.2010 2) F.No. 01/83/50/343/AM08/DES-IV RLA : 05/24/040/113/AM08 Lic No. 0510203713 dated 16.05.2007 3) F.No. 01/83/50/511/AM08/DES-IV RLA : 05/24/040/193/AM08 Lic No. 0510204786 dated 12.06.2007 4) F.No. 01/83/50/539/AM10/DES-IV RLA : 05/24/040/570/AM09 Lic No. 0510250171 dated 1.10.2009

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 5.12.2014to be issued by DIPP . The case is re-listed for 13.5.2015.

Case No M- 226 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Indokem ltd, F.No. 01/82/50/1397/AM06/DES-IV RLA : 03/94/040/1235/AM06 Lic No. 0310367222 dated 16.02.2006

The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of Deptt. Of C&PC(PC Div). The case is re-listed for 13-5-2015.

Case No M- 227 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Vikash Globalone Ltd, N. Delhi F.No. 01/83/50/775/AM13/DES-IV RLA : 05/24/040/335/AM13 Lic No. 0510341304 dated 20.12.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.14010/38/2010-Ch. II dated 15.04.2015, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Addflex/PVC Stabilizer/ Stabilizer	1 Kg	1. Tin Ingot/Tin Alloy 2. 2-EHTG/TO TG	0.330 Kg 0.760 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 228 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/s Micro Inks ltd, Mumbai F.No. 01/83/50/477/AM11/DES-IV RLA : 03/95/040/160/AM11 Lic No. 0310576567 dated 31.05.2010

The Committee considered the case as per agenda. DIPP vide their F.No. 7/31/2015-TSW/111 dated 15.4.2015 has stated that on calculating the Solid Resin content & Pigment content in the export product, the following observation is made, based on raw materials allowed (calculating the solid content and pigment content of the raw materials) for the manufacture of black Offset ink:- .

S.No.	Constituents	Quantity	%solid resin in each applicable raw material	% solid resin in finished product after deducting wastage	Pigment content
		(Kgs.)	(%)	(%)	(%)
1.	Carbon Black	0.187	100	0.00	18.7
2.	Alkali Blue Flush (SOLID content 40%+/-2% & PIGMENT 40%+/-2%)	0.0400	45.00		1.6
3.	Poly Ethylene Wax	0.0600	0.00	0.00	
4.	Varnishes (Oil soluble phenolic resin based varnish (high viscosity) solid content 55.7+/-2%	0.330	55.00	18.15	
5.	PTEF Wax Compound (61+/-1% PTEF Wax and 33+/-1% refind linseed Oil)	0.0100	0.00	0.00	
6.	Petroleum Distillate distillation range 240-330 degree Celsius	0.0630	0.00	0.00	
7.	Alkyd Resin Namely Soya Long Oil Alkyd Resin of 70% oil Length Having Solid Content 100%	0.2900	100.00	29.00	
	Total:-	**0.980**		**47.15**	**20.3**
B	**Pigment Content =**	**20.30**	**%**	**Total 100%**	
C	**Solid Resin Content**	**47.15**	**%**		
D	**SOLVENT & OTHERS**	**32.55**	**%**		

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It shows that **solid resin content** and **pigment content** in the product **Black Offset Ink** comes to 47.15% and 20.30% which is within limit of the norms approved in the NC Meeting dated 8.12.2010. Accordingly DIPP has recommended that RLA may check all the Shipping Bills and if the quantity of all the imported raw materials is as per the norms Committee approval, it means Pigment Content and Solid Resin content would be 19+/-2% and 47+/-2% respectively and may be accepted.

Norms Committee has accepted the recommendation of DIPP and approve the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 229 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Jolly Board Ltd, Mumbai F.No.01/83/50/359/AM14/DES-IV RLA F.No.03/94/40/286/AM14 Lic. No.0310739897 dated 02.07.2013

The Committee considered the case as per agenda. TA, DIPP has opined that there is no scope for enhancement of quantity of import item Bitumen/Natural Asphalt for export item Insulation Boards/Bitumen Impregnated Fibre Boards from 0.053 Kg to 0.256 kg. Accordingly, Committee decided to reject the request of the firm for enhancement of quantity of import.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 230 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Indokem ltd , Mumbai F.No.01/82/50/82/AM07/DES-IV RLA F.No.03/94/40/008/AM07 Lic. No.0310376928 dated 21.04.2006

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 13-5-2015.

Case No M- 231 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/6618/AM07 Lic. No.0510195329 dated 29.11.2006

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 13-5-2015.

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Case No M- 232 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Girdhar International (P) Ltd, New Delhi F.No.01/83/50/742/AM14/DES-IV RLA F.No.05/23/40/356/AM14 Lic. No.0510372218 dated 28.11.2013

The Committee considered the case as per agenda. The matter was discussed in the meeting in detail. Further, Committee rejected the request of the firm as there is no scope for enhancement of quantity of import item Natural Wax (Palm wax Blend) for export of Scented Candles (made from paraffin and Palm Wax Blend), item Description DP-01 from 0.3430 kg to 0.377 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 233 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Atul ltd, Ahmedabad F.No.01/83/171/14/AM16/DES-IV RLA F.No.08/24/40/26/AM12 Lic. No.0810100061 dated 02.06.2011

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div. (AKA) to examine the case. The case is re-listed for 13-5-2015.

Case No M- 234 NC No.19/15 Dated 26.3.2015 (held on 21.4.2015)	M/ s Sunshield Chemicals ltd, Mumbai F.No.01/83/50/1065/AM11/DES-IV RLA F.No.03/94/40/462/AM11 Lic. No.0310593146 dated 21.09.2010

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 13-5-2015.

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Para 4.7 Decision

MEETING NUMBER : 19/83-ALC1/2014 **MEETING DATE** : 26.03.2015

1	**Case No.:79/11/83-ALC1/2014**	Party Name:M/S HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date:2910011334 15.06.2010	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

2	**Case No.:21/44/83-ALC1/2011**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date:0510307112 03.11.2011	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 13.5.2015.			

3	**Case No.:5/40/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date:1710005129 31.10.2012	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 13.5.2015.			

4	**Case No.:59/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

5	**Case No.:72/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014	**Status:Case Deferred**

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			26.03.2015	
	HQ File :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date:0810118629 20.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

6	**Case No.:73/5/83-ALC1/2013**	Party Name:COLORANT LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

7	**Case No.:78/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

8	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:13.05.2015
	Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 13.5.2015.			

9	**Case No.:15/5/83-ALC1/2013**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

10	**Case No.:82/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem			

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	Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.

11	**Case No.:51/5/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

12	**Case No.:76/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

13	**Case No.:58/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

14	**Case No.:76/17/83-ALC1/2014**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 13.5.2015.			

15	**Case No.:43/5/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 13.5.2015.			

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16	**Case No.:28/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Final reminder issued on 17.4.2014 and 11.8.2014. The case is re-listed for 13.5.2015.

17	**Case No.:32/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic.No/Date:0310728667 19.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Transfluthrin Technical	1 Kg	1. Acetic Acid 2. Toluene 3. 2,3,5,6-Tetrafluoro Benzyl Alcohol 4. Cypermethric Acid Chloride (DV Acid Chloride)	0.0010 kg 0.2600 Kg 0.4980 Kg 0.5780 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

18	**Case No.:36/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic.No/Date:0310728668 19.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Cyfluthrin Technical – DV Ester Route	1 Kg	1. DV Ester 2. Toluene 3. Dimethyl Formamide (DMF) 4. 4-Fluoro-M-Phenoxy Benzaldehyde (FMPB or 4-FPBA) 5. Acetic Acid	0.5430 Kg 0.0730 kg 0.0008 Kg 0.5040 kg 0.0010 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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19	**Case No.:29/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

20	**Case No.:24/7/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic.No/Date:0810119675 21.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/53/2013-PC. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1. Industrial Solvent ITC(HS) Code 27079900 density 0.86 to 0.89 I.B.P.>140°C to F.B.P.<350°C	0.50 kg	Heavy Aromatic C-9 or Heavy Aromatic	1.05 Kg
2. ARH – Aromatic Fraction Naptha (100/150)	0.50 Kg		

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

21	**Case No.:29/17/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00202/AM14/	RLA File :09/24/040/00524/AM13/	Lic.No/Date:0910055573 27.03.2013	Defer Date:13.05.2015
	Decision : Hard Copy not received from RA. Reminder has been issued on 10.12.2013 and 22.1.2014. Committee decided to write to D.O. to RA, Hyderabad for hard copy of application. The Case is re-listed for 13.5.2015.			

22	**Case No.:21/7/83-ALC1/2013**	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 13.5.2015.			

23	**Case No.:57/26/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014	**Status:Case Deferred**

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			26.03.2015	
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

24	**Case No.:7/17/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

25	**Case No.:18/17/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date:0810120486 25.04.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

26	**Case No.:72/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:13.05.2015
	Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

27	**Case No.:73/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date:0610031938 10.05.2013	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. Re-listed for 13.5.2015.			

28	**Case No.:50/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00223/AM14/	RLA File :05/23/040/00033/AM14/	Lic.No/Date:0510353883 13.05.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 13.5.2015.			

29	**Case No.:60/26/83-**	Party Name:DAIKAFFIL	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2013	CHEMICALS INDIA LTD.,	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 13.5.2015.			

30	**Case No.:59/26/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00382/AM14/	RLA File :03/94/040/00202/AM14/	Lic.No/Date:0310737262 11.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Deltamethrin Tech. 98.5% W/W Min. Thru Acrylonitrile (ACN) and Benzaldehyde Route	1 Kg	1. Acrylonitrile	0.3736 Kg
		2. Dimethyl Formamide	0.0140 kg
		3. Hexane	0.3367 kg
		4. Ethylene Dichloride	1.2615 Kg
		5. Toluene	2.3190 kg
		6. Methanol	0.2415 Kg
		7. Bromine	4.0470 kg
		8. Benzaldehyde	0.3000 kg
		9. Phenol	0.2664 Kg
		10. Potassium Hydroxide Flakes (KOH)	0.1800 kg
		11. Acetic Acid	0.0140 kg
		12. Isopropyl Alcohol (IPA)	0.1540 kg
		13. Sodium Borohydride	0.0050 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

31	**Case No.:14/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 13.5.2015.			

32	**Case No.:15/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided			

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	to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 13.5.2015.

33	**Case No.:2/13/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

34	**Case No.:11/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

35	**Case No.:6/21/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00292/AM14/	RLA File :08/24/040/00110/AM14/	Lic.No/Date:0810122025 18.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

36	**Case No.:10/21/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 13.5.2015.			

37	**Case No.:17/26/83-ALC1/2013**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

38	**Case No.:76/26/83-**	Party Name:INDO COLCHEM	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2013	LIMITED	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

39	**Case No.:49/26/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 13.5.2015.			

40	**Case No.:4/26/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM14/	RLA File :03/95/040/00120/AM14/	Lic.No/Date:0310740773 09.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). C&PC(Chem Div) has requested to resubmit the hard copy of the application and the same has been forwarded to them. The case is re-listed for 13.5.2015.			

41	**Case No.:21/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

42	**Case No.:33/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00356/AM14/	RLA File :03/95/040/00119/AM14/	Lic.No/Date:0310741050 10.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

43	**Case No.:1/1/83-ALC1/2014**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310741149	Defer

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	:01/83/050/00941/AM14/	:03/95/040/00224/AM14/	11.07.2013	Date:13.05.2015
	Decision : Comments awaited from DIPP. Re-listed for 13.5.2015.			

44	**Case No.:17/30/83-ALC1/2013**	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

45	**Case No.:1/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 13.5.2015.			

46	**Case No.:2/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:13.05.2015
	Decision :E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 13.5.2015.			

47	**Case No.:34/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 13.5.2015.			

48	**Case No.:116/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 13.5.2015.			

49	**Case No.:117/26/83-**	Party Name:SYNGENTA	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2013	INDIA LIMITED	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 13.5.2015.			

50	**Case No.:23/30/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 13.5.2015.			

51	**Case No.:63/30/83-ALC1/2013**	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 13.5.2015.			

52	**Case No.:113/26/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 13.5.2015.			

53	**Case No.:114/26/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00437/AM14/	RLA File :08/24/040/00175/AM14/	Lic.No/Date:0810123301 29.07.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.4.2015. The case is re-listed for 13.5.2015.			

54	**Case No.:96/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810123461	Defer

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	:01/83/050/00419/AM14/	:08/24/040/00179/AM14/	02.08.2013	Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

55	**Case No.:121/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

56	**Case No.:95/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

57	**Case No.:101/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM14/	RLA File :08/24/040/00214/AM14/	Lic.No/Date:0810123847 16.08.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Reminder had been issued on 17.4.2014 and 31.7.2014. The case is re-listed for 13.5.2015.			

58	**Case No.:122/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 13.5.2015.			

59	**Case No.:123/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-			

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	listed for 13.5.2015.

60	**Case No.:72/3/83-ALC1/2014**	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.9.2014. PC Div again DL issued on 21.10.2014 and 9.1.2015. The case is re-listed for 13.5.2015.			

61	**Case No.:11/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

62	**Case No.:9/28/83-ALC1/2013**	Party Name:GOYAL INDIA	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:13.05.2015
	Decision :D/L dated 21.10.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 13.5.2015.			

63	**Case No.:16/42/83-ALC1/2013**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

64	**Case No.:28/42/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

65	**Case No.:60/42/83-**	Party Name:CALIBRE	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2013	CHEMICALS PVT.LTD.	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

	Case No.:61/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
66	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

	Case No.:68/42/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
67	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:13.05.2015
	Decision :D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.5.2015.			

	Case No.:50/42/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
68	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

	Case No.:29/42/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
69	HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date:3110060828 23.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

70	**Case No.:74/42/83-ALC1/2013**	Party Name:STEEL MONT PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

71	**Case No.:6/41/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

72	**Case No.:102/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015.			

73	**Case No.:1/32/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 13.5.2015.			

74	**Case No.:54/42/83-ALC1/2013**	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00749/AM14/	RLA File :02/24/040/00102/AM14/	Lic.No/Date:0210195598 25.10.2013	Defer Date:13.05.2015
	Decision :DL dated 2.6.2014 issued by DC(MSME). Reminder was issued through email dated 20.8.2014. The case is re-listed for 13.5.2015.			

75	**Case No.:106/42/83-ALC1/2013**	Party Name:PRIMA CHEMICALS,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem			

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	Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015

76	**Case No.:8/41/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00650/AM14/	RLA File :03/95/040/00533/AM14/	Lic.No/Date:0310756111 30.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015			

77	**Case No.:47/41/83-ALC1/2013**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00689/AM14/	RLA File :03/94/040/00452/AM14/	Lic.No/Date:0310756238 30.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015			

78	**Case No.:43/42/83-ALC1/2013**	Party Name:SURIE POLEX	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00738/AM14/	RLA File :05/24/040/00263/AM14/	Lic.No/Date:0510369887 30.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter No..7/199/14-TSW dated 15.04.2015, the Committee decided to approve the case as under :-

S.No.	Export Item	Qty (KG)	Import Item	Qty
1.	Fickert Abrasive DR4MSA-G-170 mm, Metal Bond 21.5 mm. With metal backing (Qty in Nos. 288) Grit 100	557.280	Synthetic Industrial Diamond powder Grade 2310-100/120	Net+2% or applied quantity whichever is less
2.	Fickert Abrasive DR4MSA-G-170 mm, Metal Bond 21.5 mm. With metal backing (Qty in Nos. 288) Grit 120	557.280	Synthetic Industrial Diamond powder Grade ZND 2310-12-/140	Net+2% or applied quantity whichever is less
3.	Fickert Abrasive DR4MSA-G-170 mm, Metal Bond 21.5 mm. With metal backing (Qty in Nos. 60) Grit 150	116.110	Synthetic Industrial Diamond powder Grade ZND 2310-140/170	Net+2% or applied quantity whichever is less
4.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos. 512)	186.880	Synthetic Industrial Diamond powder Grade RBV-F-80/100, 100/120	Net+2% or applied quantity whichever is less

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	Grit 100 R			
5.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.1184) Grit 200 R	432.160	Synthetic Industrial Diamond powder Grade RBV-F-170/200	Net+2% or applied quantity whichever is less
6.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.1536) Grit 300 R	560.640	Synthetic Industrial Diamond powder Grade RBV-F-230/270	Net+2% or applied quantity whichever is less
7.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.864) Grit 400 R	315.360	Synthetic Industrial Diamond powder Grade RBV-F-325/400	Net+2% or applied quantity whichever is less
8.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.1536) Grit 500 R	560.640	Synthetic Industrial Diamond powder Grade RBV-F-400/500	Net+2% or applied quantity whichever is less
9.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.512) Grit 600 R	186.880	Synthetic Industrial Diamond powder Grade VRM-20/40	Net+2% or applied quantity whichever is less
10.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.864) Grit 800 R	315.360	Synthetic Industrial Diamond powder Grade VRM-20/25	Net+2% or applied quantity whichever is less
11.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.352) Grit 1000 R	128.480	Synthetic Industrial Diamond powder Grade VRM-15/25	Net+2% or applied quantity whichever is less
12.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.896) Grit 2000 R	327.040	Synthetic Industrial Diamond powder Grade VRM-06/10	Net+2% or applied quantity whichever is less
13.	Fickert Abrasive Resin Bond 21.5 mm, DR4RFS-R-170 mm with Plastic backing (Qty in Nos.864) Grit 3000 R	315.360	Synthetic Industrial Diamond powder Grade -3/06	Net+2% or applied quantity whichever is less

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

79	**Case No.:2/33/83-ALC1/2013**	Party Name:ASIATIC	Meet No/Date:19/83-	**Status:Case**

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		INDUSTRIES	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015			

80	**Case No.:20/49/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 13.5.2015			

81	**Case No.:6/42/83-ALC1/2013**	Party Name:OREM ACCESS BIO. INC	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00701/AM14/	RLA File :09/24/040/00357/AM14/	Lic.No/Date:0910058107 01.11.2013	Defer Date:13.05.2015
	Decision :D/L dated 17.4.2014 issued by Deptt. of C&PC(PC.Div). Reminder issued on 12.11.2014 by this office. Re-listed for 13.5.2015.			

82	**Case No.:13/41/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00655/AM14/	RLA File :03/94/040/00636/AM14/	Lic.No/Date:0310756883 06.11.2013	Defer Date:13.05.2015
	Decision : The case has been considered in this agenda. Committee noted that the case should have been transferred to DIPP. U.O. sent to DIPP on 12.2.2015. The case re-listed for 13.5.2015.			

83	**Case No.:99/42/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM14/	RLA File :08/24/040/00341/AM14/	Lic.No/Date:0810126313 07.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

84	**Case No.:16/41/83-ALC1/2013**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:13.05.2015

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	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 13.5.2015.

85	**Case No.:23/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

86	**Case No.:92/42/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

87	**Case No.:15/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date:0310757764 13.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

88	**Case No.:21/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

89	**Case No.:26/42/83-ALC1/2013**	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.			

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90	**Case No.:115/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 13.5.2015.			

91	**Case No.:116/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 13.5.2015.			

92	**Case No.:117/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 13.5.2015.			

93	**Case No.:22/42/83-ALC1/2013**	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

94	**Case No.:114/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

95	**Case No.:4/42/83-ALC1/2013**	Party Name:BILT GRAPHIC PAPER PRODUCTS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00699/AM14/	RLA File :31/83/040/00140/AM13/	Lic.No/Date:3110061100 20.11.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

96	**Case No.:39/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

97	**Case No.:95/42/83-ALC1/2013**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8..2014. The case is re-listed for 13.5.2015.			

98	**Case No.:118/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date;3410038533 25.11.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

99	**Case No.:90/42/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM14/	RLA File :03/95/040/00544/AM14/	Lic.No/Date:0310759180 26.11.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

100	**Case No.:11/42/83-ALC1/2013**	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910058361	Defer

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	:01/83/050/00706/AM14/	:09/24/040/00415/AM14/	27.11.2013	Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

101	**Case No.:84/42/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

102	**Case No.:107/42/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00802/AM14/	RLA File :08/24/040/00372/AM14/	Lic.No/Date:0810126791 02.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

103	**Case No.:2/37/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015			

104	**Case No.:101/42/83-ALC1/2013**	Party Name:MEGHMANI PIGMENTS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00796/AM14/	RLA File :08/24/040/00375/AM14/	Lic.No/Date:0810126839 03.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

105	**Case No.:100/42/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00795/AM14/	RLA File :08/24/040/00368/AM14/	Lic.No/Date:0810126886 04.12.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/53/2013-PC.II dated 20.4.2015, the Committee decided to approve the case as under :-			

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Export Item	Qty.	Import Item	Qty.
Industrial Solvent ITC(HS) Code 27079900 density 0.86 to 0.89 I.B.P.>140°C to F.B.P.<350°C	1 Kg	Heavy Aromatic C-9 or Heavy Aromatic	1.05 Kg
ARH – Aromatic Fraction Naptha (100/150)	1 kg	Heavy Aromatic C-9 or Heavy Aromatic	1.05 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

106	**Case No.:2/38/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00630/AM14/	RLA File :17/24/040/00093/AM14/	Lic.No/Date:1710005605 06.12.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA a per para 4.7.4 of HBP(2009-14). Letter/E-mail issued to RA, Goa on 26.8.2014. The case is re-listed for 13.5.2015.			

107	**Case No.:49/49/83-ALC1/2013**	Party Name:CUARZO	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

108	**Case No.:1/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00640/AM14/	RLA File :08/24/040/00382/AM14/	Lic.No/Date:0810127358 24.12.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

109	**Case No.:2/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00641/AM14/	RLA File :08/24/040/00381/AM14/	Lic.No/Date:0810127359 24.12.2013	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4			

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	of HBP (2009-2014). The case is re-listed for 13.5.2015.

110	**Case No.:3/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

111	**Case No.:17/49/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

112	**Case No.:18/49/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00897/AM14/	RLA File :08/24/040/00427/AM14/	Lic.No/Date:0810127411 26.12.2013	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

113	**Case No.:5/49/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00884/AM14/	RLA File :09/24/040/00490/AM14/	Lic.No/Date:0910058807 02.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

114	**Case No.:24/49/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 13.5.2015.			

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115	**Case No.:1/42/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 13.5.2015.			

116	**Case No.:50/49/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00929/AM14/	RLA File :03/95/040/00698/AM14/	Lic.No/Date:0310765260 09.01.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 13.5.2015.			

117	**Case No.:13/5/83-ALC1/2014**	Party Name:ANISH CHEMICALS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

118	**Case No.:58/3/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 13.5.2015.			

119	**Case No.:32/49/83-ALC1/2013**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:13.05.2015
	Decision :D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 13.5.2015			

120	**Case No.:67/3/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

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121	**Case No.:1/45/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00815/AM14/	RLA File :09/24/040/00537/AM14/	Lic.No/Date:0910059013 22.01.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

122	**Case No.:70/3/83-ALC1/2014**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 13.5.2015.			

123	**Case No.:33/49/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

124	**Case No.:44/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 13.5.2015.			

125	**Case No.:7/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 13.5.2015.			

126	**Case No.:14/5/83-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:13.05.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.

127	**Case No.:26/49/83-ALC1/2013**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

128	**Case No.:4/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.The case is re-listed for 13.5.2015.			

129	**Case No.:4/3/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00026/AM15/	RLA File :31/83/040/00180/AM14/	Lic.No/Date:3110062470 07.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015			

130	**Case No.:47/3/83-ALC1/2014**	Party Name:GUJARAT BOROSIL LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00069/AM15/	RLA File :03/94/040/00984/AM14/	Lic.No/Date:0310769763 07.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/163/2014-TSW dated 15.4.2015, the Committee decided to approve the case as under :-

Export Product : Solar Glass Tempered (AR Coated)

Quantity : 1 MT (125 Sq. Mt. Of 3.2 mm thickness glass)

Import Item

S.No.	Item Description	Quantity Recommended
1.	Soda (Ash (Dense)	0.2133 MT
2.	Silica Sand	0.786 MT
3.	Anti reflective Coating Liquid	0.00164 MT
4.	Pine wood	As per Packaging Policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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131	**Case No.:83/3/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 13.5.2015.			

132	**Case No.:8/2/83-ALC1/2014**	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div)was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 13.5.2015.			

133	**Case No.:8/5/83-ALC1/2014**	Party Name:SCREEN ART & GRAPHICS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Transferred to Different Section**
	HQ File :01/83/050/00125/AM15/	RLA File :03/95/040/00892/AM14/	Lic.No/Date:0310770560 18.02.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-V (DES-V) as the export product related to Textile.			

134	**Case No.:82/3/83-ALC1/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00104/AM15/	RLA File :13/24/040/00051/AM14/	Lic.No/Date:1310046182 19.02.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 13.5.2015.			

135	**Case No.:14/3/83-ALC1/2014**	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

136	**Case No.:73/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:13.05.2015

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	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

137	**Case No.:15/3/83-ALC1/2014**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 13.5.2015.			

138	**Case No.:62/3/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM15/	RLA File :05/23/040/00491/AM14/	Lic.No/Date:0510380276 26.02.2014	Defer Date:13.05.2015
	Decision :Committee considered this case as per agenda and decided to defer the case for four weeks. The case re-listed for 13.5.2015.			

139	**Case No.:13/3/83-ALC1/2014**	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

140	**Case No.:11/3/83-ALC1/2014**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 13.5.2015.			

141	**Case No.:30/3/83-ALC1/2014**	Party Name:IDL EXPLOSIVES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00052/AM15/	RLA File :09/24/040/00533/AM14/	Lic.No/Date:0910059483 03.03.2014	Defer Date:13.05.2015
	Decision :D/L dated 31.10.2014 followed by reminder dated 6.1.2015 issued by DIPP . The case is re-listed for 13.5.2015.			

142	**Case No.:10/5/83-**	Party Name:MAGNUM	Meet No/Date:19/83-	**Status:Case**

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ALC1/2014	LUBRICANTS (INDIA) PRIVATE LIMITED	ALC1/2014 26.03.2015	**Approved**
HQ File :01/83/050/00127/AM15/	RLA File :03/95/040/00983/AM14/	Lic.No/Date:0310773445 07.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their U.O.No. 46011/39/2014-PC.II dated 4.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Mixed Glycol (MEG/DEG)	1 MT	1. Crude Glycol (MEG/DEG content 60 ± 5%)	1.75 MT
		2. HDPE Granules	As per packing policy
		3. Kraft Paper (200 GSM ± 10%)	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:36/13/83-ALC1/2014	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00443/AM15/	RLA File :09/24/040/00613/AM14/	Lic.No/Date:0910059531 11.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/25/2015-TSW dated 13.4.2015, the Committee decided to approve the case as under :-

Export Product : Cyber XL Pac or Pearl XL Pac or Carte lumina or Safure XL Pac or Coated Folding Box Board

Quantity : 1 MT

Import Items:

S.No.	Item Description	Quantity recommended (in MT)
1.	Eucalyptus Wood Chips (BDMT) (for conversion of chips into pulp)	2.376
2.	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
3.	Quick Lime (Pulp Conversion Chemical)	0.9806
4.	Caustic Soda Lye (Pulp Conversion Chemical)	0.1446
5.	Cationic Tapioca Starch (Wet End Capital)	0.033502

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6.	Clay (Coating Chemical)	0.04183
7.	Latex SBR (50% DRC) Binder	0.035502
8.	Carboxy Methyl Cellulose (Coating Chemical)	0.00078
9.	Core Pipes (Packing Material)	As per packaging policy
10.	Core Plugs (Packing Material)	As per packaging policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

144	**Case No.:10/15/83-ALC1/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 13.5.2015			

145	**Case No.:1/3/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:13.05.2015
	Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 13.5.2015.			

146	**Case No.:79/3/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 13.5.2015.			

147	**Case No.:1/5/83-ALC1/2014**	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

148	**Case No.:2/1/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 13.5.2015			

149	**Case No.:9/5/83-ALC1/2014**	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:13.05.2015
	Decision :Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 13.5.2015.			

150	**Case No.:32/3/83-ALC1/2014**	Party Name:FORMOED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00054/AM15/	RLA File :08/24/040/00580/AM14/	Lic.No/Date:0810129934 24.03.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 21.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

151	**Case No.:7/2/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 13.5.2015.			

152	**Case No.:41/11/83-ALC1/2014**	Party Name:DEE DEE LABEL	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00354/AM15/	RLA File :03/94/040/01195/AM14/	Lic.No/Date:0310776885 03.04.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/284/2014-TSW dated 13.4.2015, the Committee decided to approve the case as under :- Export Product : Self Adhesive Sticker Label/Paper (160 GSM+/-10%) with Adhesive Coating Weight of 20 GSM Quantity : 1 Sq. Meter			

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Import Item

S.No.	Item Description	Quantity Recommended
1.	Thermal paper (75+/-10%)	1.04 Sq.Mt./Sq. Mt. Content in export product
2.	Silicon Coated paper (65 GSM+/-10%)	1.04 Sq.Mt./Sq. Mt. Content in export product
3.	Adhesive (55% Solid) (Water based)	0.042 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

153	**Case No.:71/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

154	**Case No.:5/11/83-ALC1/2014**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date:0910059878 25.04.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

155	**Case No.:8/11/83-ALC1/2014**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 13.5.2015.			

156	**Case No.:35/11/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 13.5.2015.			

157	**Case No.:38/11/83-ALC1/2014**	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:13.05.2015
	Decision :D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 13.5.2015.			

158	**Case No.:72/11/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00385/AM15/	RLA File :04/24/040/00003/AM15/	Lic.No/Date:0410157503 30.04.2014	Defer Date:13.05.2015
	Decision :D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.5.2015.			

159	**Case No.:59/11/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. Comments awaited. The case is re-listed for 13.5.2015.			

160	**Case No.:66/11/83-ALC1/2014**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

161	**Case No.:67/11/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00380/AM15/	RLA File :03/95/040/00113/AM15/	Lic.No/Date:0310781198 09.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 20.4.2015, the Committee decided to approve the case as under :-

Export Product : Open Mesh Fabric of Glass Fibre

Quantity : 1 Kg

Import Item

S.No.	Item Description	Quantity Recommended
1.	Glass Filament Yarn	0.340 kg
2.	Roving (Glass)	0.439 kg
3.	Acrylic acid Resin for Fibre Glass Mesh	0.323 Kg

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	Coating	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

162	**Case No.:55/15/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00551/AM15/	RLA File :03/94/040/00096/AM15/	Lic.No/Date:0310781181 09.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 13.5.2015.			

163	**Case No.:11/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 13.5.2015.			

164	**Case No.:12/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 13.5.2015.			

165	**Case No.:71/11/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 13.5.2015.			

166	**Case No.:9/11/83-ALC1/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00322/AM15/	RLA File :09/24/040/00089/AM15/	Lic.No/Date:0910060095 15.05.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 13.5.2015.			

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167	**Case No.:75/11/83-ALC1/2014**	Party Name:MERIT POLYPLAST	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:13.05.2015
	Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 13.5.2015.			

168	**Case No.:57/15/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00553/AM15/	RLA File :03/94/040/00038/AM15/	Lic.No/Date:0310781904 19.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

169	**Case No.:75/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

170	**Case No.:74/11/83-ALC1/2014**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

171	**Case No.:44/15/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

172	**Case No.:15/5/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

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173	**Case No.:11/15/83-ALC1/2014**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00507/AM15/	RLA File :09/24/040/00095/AM15/	Lic.No/Date:0910060179 22.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

174	**Case No.:45/15/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:13.05.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem.Div) (AKA) . The case is re-listed for 13.5.2015.			

175	**Case No.:59/15/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

176	**Case No.:73/11/83-ALC1/2014**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

177	**Case No.:78/11/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

178	**Case No.:54/11/83-**	Party Name:SAVITA	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2014	POLYMERS LTD.	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00367/AM15/	RLA File :03/95/040/00016/AM15/	Lic.No/Date:0310782844 26.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.2.2015. The case is re-listed for 13.5.2015.			

179	**Case No.:37/13/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM15/	RLA File :08/24/040/00086/AM15/	Lic.No/Date:0810131732 26.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

180	**Case No.:42/15/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00538/AM15/	RLA File :03/94/040/01016/AM14/	Lic.No/Date:0310782908 26.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.			

181	**Case No.:54/15/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00550/AM15/	RLA File :03/94/040/00073/AM15/	Lic.No/Date:0310782910 26.05.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 24.2.2015. The case is re-listed for 13.5.2015.			

182	**Case No.:10/11/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00323/AM15/	RLA File :08/24/040/00092/AM15/	Lic.No/Date:0810131812 27.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

183	**Case No.:8/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810131784	Defer

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	:01/83/050/00415/AM15/	:08/24/040/00090/AM15/	27.05.2014	Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

184	**Case No.:56/15/83-ALC1/2014**	Party Name:CLEAN COATS PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00552/AM15/	RLA File :03/94/040/00008/AM15/	Lic.No/Date:0310783070 27.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

185	**Case No.:60/15/83-ALC1/2014**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00556/AM15/	RLA File :03/94/040/01145/AM13/	Lic.No/Date:0310783340 28.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

186	**Case No.:59/13/83-ALC1/2014**	Party Name:HP INTERNATIONAL	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 13.5.2015.			

187	**Case No.:66/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date:1710005830 29.05.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

188	**Case No.:46/15/83-ALC1/2014**	Party Name:JOLLY BOARD LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00542/AM15/	RLA File :03/94/040/00145/AM15/	Lic.No/Date:0310783466 29.05.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 20.4.2015, the Committee decided to approve the case as under :- Export Product : Insulation Boards/Bitumen impregnated Fibre Boards Quantity : 1 Kg			

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Import Item

S.No.	Item Description	Quantity Recommended
1.	Butumen/Natural Asphalt	1.053 Kg/kg content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:58/15/83-ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00554/AM15/	RLA File :03/94/040/01154/AM14/	Lic.No/Date:0310783561 29.05.2014	Defer Date:

189

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/27/2012-Ch.II dated 15.4.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Import Item	Qty.
CUPRAMAXAC-2083 (containing 0.35% of Takno CAC 84,2% of Dicolloy CU E-100, Fold and 0.3% of Raluplate 2887)	1 Kg	1. Tekno CAC 84 (Synthetic organic dyestuff) 2. Dicolloy CU E 100 Fold (Benzyl – Diethylentriamin Chloride) 3. Raluplate 2887 (Aliphatic Polycarbonic acids, poly alkylene polyamines)	0.0035 Kg 0.200 0.0030kg

2. Item of Export	Qty.	Import Item	Qty.
CUPRAMAXAC-2083 (containing 0.35% Takno CAC 84 and 2% Dicolloy CU E-100 Fold)	1 Kg	1. Tekno CAC 84 (Synthetic organic dyestuff) 2. Dicolloy CU E 100 Fold (Benzyl – Diethylentriamin Chloride)	0.35 0.0200kg

3. Item of Export	Qty.	Import Item	Qty.
Superstar Maintenance Salt (Containing 99% Chromic Acid)	1 Kg	1. Chromic Acid	0.990 Kg

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[illegible] GOPT
[illegible] Trade
[illegible] Dept. of Commerce
[illegible] New Delhi

4. Item of Export	Qty.	Import Item	Qty.
KEMPAS IR 852	1 Kg	1. Chromic Acid	0.400 Kg

5. Item of Export	Qty.	Import Item	Qty.
NEOBRITE 880	1 Kg	1. Pyridine 2. Epichlorohydrin	0.410 kg 0.523 Kg

6. Item of Export	Qty.	Import Item	Qty.
HALLMARK AS 26 (containing 17.58% of Pyridine propyl Sulfonate, 20% of Sodium Saccharine, 6% of Sodium Sulphite & 4% of Allyl Chloride & 3% of Propargyl Alcohol)	1 Kg	1. Pyridine 2. Sodium Saccharine 3. Sodium Sulphite 4. Allyl Chloride 5. Propargyl Alcohol	0.0615 Kg 0.200 kg 0.060 kg 0.040 kg 0.030 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:33/11/83-ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00346/AM15/	RLA File :03/95/040/00127/AM15/	Lic.No/Date:0310783744 30.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/37/15-TSW 13.4.2015, the Committee decided to approve the case as under :-

190 Export Product : Self Adhesive paper with Adhesive coating weight of 22 GSM and Laminated with BOPP Film with Adhesive coating of 11 GSM (total 196 GSM+/-10%)

Quantity : 1 Sq. Meter

Import Item

S.No.	Item Description	Quantity Recommended
1.	Thermal paper in Jumbo Rolls (75 GSM +/-	1.04 Sq. Meter

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	10%)	
2.	Adhesive (55% Solid) (Rubber Based hot Melt)	0.042 Kg
3.	Silicon Coated paper (62 GSM+/-10%)	1.04 Sq. Meter
4.	BOPP Film 29 Micron (26 GSM+/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

191	**Case No.:52/11/83-ALC1/2014**	Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 13.5.2015.			

192	**Case No.:22/11/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case deferred**
	HQ File :01/83/050/00335/AM15/	RLA File :05/23/040/00090/AM15/	Lic.No/Date:0510388032 03.06.2014	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.5.2015.			

193	**Case No.:32/11/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:
	Decision :D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.5.2015.			

194	**Case No.:30/11/83-ALC1/2014**	Party Name:SHARP GLOBAL LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00343/AM15/	RLA File :05/24/040/00478/AM14/	Lic.No/Date:0510388236 04.06.2014	Defer Date:
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015.			

195	**Case No.:65/11/83-ALC1/2014**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015			

196	**Case No.:47/15/83-**	Party Name:DORF-KETAL	Meet No/Date:19/83-	**Status:Case**

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संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
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	ALC1/2014	CHEMICALS INDIA PVT.LTD.	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00543/AM15/	RLA File :03/94/040/00183/AM15/	Lic.No/Date:0310784514 05.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 13.5.2015			

197	**Case No.:13/15/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00509/AM15/	RLA File :05/23/040/00100/AM15/	Lic.No/Date:0510388379 06.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

198	**Case No.:62/13/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM15/	RLA File :03/94/040/01001/AM14/	Lic.No/Date:0310784852 09.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

199	**Case No.:67/13/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 13.5.2015.			

200	**Case No.:49/15/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00545/AM15/	RLA File :03/95/040/00160/AM15/	Lic.No/Date:0310784964 10.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 15.4.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
STEROL 1203 (lauryl Alcohol 3 mole Ethoxylate)	1 Kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.607 Kg 0.413 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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201	**Case No.:11/11/83-ALC1/2014**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00324/AM15/	RLA File :04/24/040/00059/AM15/	Lic.No/Date:0410158576 11.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

202	**Case No.:40/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 13.5.2015.			

203	**Case No.:48/15/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00544/AM15/	RLA File :03/95/040/00181/AM15/	Lic.No/Date:0310785073 11.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 20.4.2015, the Committee decided to approve the case as under :-

Export Product : Black Glass Fabric – TEJDO NEGRO

Quantity : 1.00 Kg

Import Item

S.No.	Item Description	Quantity Recommended
1.	Glass Filament Yarn	0.8415 kg
2.	Finishing agent and dye	0.06424 kg
3.	Polyester Schaetti fix 386F/100-500 MY	0.179092 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

204	**Case No.:50/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for			

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205	**Case No.:1/7/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

206	**Case No.:6/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

207	**Case No.:28/11/83-ALC1/2014**	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

208	**Case No.:2/7/83-ALC1/2014**	Party Name:ASTRON PACKAGING LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

209	**Case No.:14/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case deferred**
	HQ File :01/83/050/00327/AM15/	RLA File :08/24/040/00035/AM15/	Lic.No/Date:0810132311 13.06.2014	Defer Date:27.5.2015
	Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Vijay Shankar Dayal Srivastava
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210	**Case No.:34/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case deferred**
	HQ File :01/83/050/00347/AM15/	RLA File :08/24/040/00034/AM15/	Lic.No/Date:0810132312 13.06.2014	Defer Date:27.5.2015
	Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

211	**Case No.:56/11/83-ALC1/2014**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

212	**Case No.:61/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00468/AM15/	RLA File :03/95/040/00147/AM15/	Lic.No/Date:0310785315 13.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 29.3.2015, the Committee decided to approve the case as under :-

1. Item of export	Qty.	Import Item	Qty.
Sterol 1315 (Iso Tri Decyl Alcohol Ethoxylate)	1 Kg	1. Iso Tri Decalon (ITDA) 2. Ethylene Oxide	0.2802 Kg 0.7398 kg

2. Item of export	Qty.	Import Item	Qty.

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Sterocare PEG 7 GLC (Polyoxyethylene Glycerol Mono Laurate)	1 Kg	1. Lauric Acid 2. Ethylene Oxide	0.4234 Kg 0.4524 kg

3. Item of export	Qty.	Import Item	Qty.
Stero HCO 400 (Polyoxyethylene Hydrogenated Castrol Oil) Hydrogenated Castor Oil 50 Mole Ethoxylate)	1 Kg	1. Ethylene Oxide	0.7155 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

213	**Case No.:13/11/83-ALC1/2014**	Party Name:COOL COSMETICS [P] LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00326/AM15/	RLA File :04/24/040/00019/AM15/	Lic.No/Date:0410158703 17.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

214	**Case No.:21/11/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

215	**Case No.:63/11/83-ALC1/2014**	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

216	**Case No.:15/13/83-ALC1/2014**	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM15/	RLA File :02/24/040/00045/AM15/	Lic.No/Date:0210204052 17.06.2014	Defer Date:13.05.2015

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	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

217	**Case No.:34/13/83-ALC1/2014**	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00441/AM15/	RLA File :09/24/040/00099/AM15/	Lic.No/Date:0910060482 17.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

218	**Case No.:58/13/83-ALC1/2014**	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date:0310785477 17.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

219	**Case No.:37/11/83-ALC1/2014**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date:0410158741 18.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 13.5.2015.			

220	**Case No.:54/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date:0310785570 18.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

221	**Case No.:55/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date:0310785572 18.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

222	**Case No.:12/11/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:13.05.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.

223	**Case No.:27/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

224	**Case No.:21/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.			

225	**Case No.:70/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

226	**Case No.:77/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

227	**Case No.:61/15/83-ALC1/2014**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 13.5.2015.			

228	**Case No.:69/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:74/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
229	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:78/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
230	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:17/13/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
231	HQ File :01/83/050/00424/AM15/	RLA File :02/24/040/00051/AM15/	Lic.No/Date:0210204155 23.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:40/13/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
232	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application. and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 13.5.2015.			

	Case No.:61/11/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
233	HQ File :01/83/050/00374/AM15/	RLA File :08/24/040/00129/AM15/	Lic.No/Date:0810132433 24.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

234	**Case No.:44/13/83-**	Party Name:SAVITA	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2014	POLYMERS LTD.	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00451/AM15/	RLA File :03/95/040/00227/AM15/	Lic.No/Date:0310785919 24.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 13.5.2015.			

235	**Case No.:51/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00458/AM15/	RLA File :03/95/040/00225/AM15/	Lic.No/Date:0310785912 24.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-Ch.II dated 3.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
STANOX TSP (MB) (Styrenated Phenol)	1 Kg	1. Phenol 2. Styrene Monomer	0.4183 Kg 0.6017kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

236	**Case No.:11/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

237	**Case No.:18/13/83-ALC1/2014**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00425/AM15/	RLA File :05/23/040/00125/AM15/	Lic.No/Date:0510389121 26.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter No. Nil dated 20.4.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Coloured Wax Candles (Palm)	50,000 Kg	1. Palm Wax (Candle Grade) 2. Colour for Candles	50,490 Kgs 250 kg

	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

238	**Case No.:23/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.			

239	**Case No.:24/13/83-ALC1/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

240	**Case No.:25/13/83-ALC1/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00432/AM15/	RLA File :07/24/040/00097/AM15/	Lic.No/Date:0710105417 26.06.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

241	**Case No.:31/13/83-ALC1/2014**	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00438/AM15/	RLA File :05/24/040/00148/AM15/	Lic.No/Date:0510389140 26.06.2014	Defer Date:13.05.2015
	Decision :D/L dated 13.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 13.5.2015.			

242	**Case No.:35/13/83-ALC1/2014**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00442/AM15/	RLA File :09/24/040/00161/AM15/	Lic.No/Date:0910060546 26.06.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.			

243	**Case No.:48/13/83-ALC1/2014**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:16/17/83-ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
244	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 13.5.2015.			

	Case No.:32/17/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
245	HQ File :01/83/050/00642/AM15/	RLA File :03/94/040/00247/AM15/	Lic.No/Date:0310786090 26.06.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

	Case No.:12/13/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
246	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

	Case No.:22/13/83-ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
247	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

	Case No.:72/17/83-ALC1/2014	Party Name:WENDT (INDIA) LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
248	HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date:0710105464 30.06.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

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249	**Case No.:49/13/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00456/AM15/	RLA File :03/95/040/00268/AM15/	Lic.No/Date:0310786224 01.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

250	**Case No.:7/13/83-ALC1/2014**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00414/AM15/	RLA File :05/23/040/00093/AM15/	Lic.No/Date:0510389315 02.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

251	**Case No.:4/11/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00317/AM15/	RLA File :03/94/040/00271/AM15/	Lic.No/Date:0310786357 03.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

252	**Case No.:2/13/83-ALC1/2014**	Party Name:PREM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

253	**Case No.:41/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

254	**Case No.:43/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

255	**Case No.:3/17/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00613/AM15/	RLA File :03/94/040/00286/AM15/	Lic.No/Date:0310786358 03.07.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) (AKA) on 17.3.2015. The case is re-listed for 13.5.2015.			

256	**Case No.:26/17/83-ALC1/2014**	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00636/AM15/	RLA File :03/94/040/00266/AM15/	Lic.No/Date:0310786351 03.07.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 13.5.2015.			

257	**Case No.:28/13/83-ALC1/2014**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00435/AM15/	RLA File :05/23/040/00094/AM15/	Lic.No/Date:0510389354 04.07.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

258	**Case No.:31/17/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00641/AM15/	RLA File :03/94/040/00285/AM15/	Lic.No/Date:0310786433 04.07.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 13.5.2015.			

259	**Case No.:80/11/83-ALC1/2014**	Party Name:JANANI INTERNATIONAL (P) LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00393/AM15/	RLA File :35/24/040/00008/AM15/	Lic.No/Date:3510044499 07.07.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter No. Nil dated 21.4.2015, the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Paper Cups 60 GSM 600cc Cups	822310x0.0039 gm	Translucent paper Super Perga WS Opaque GSM 60 Size: 594X924	1.15 kg/kg content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

260	**Case No.:82/11/83-ALC1/2014**	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00395/AM15/	RLA File :04/24/040/00063/AM15/	Lic.No/Date:0410158940 07.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

261	**Case No.:9/13/83-ALC1/2014**	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

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Case No.:24/17/83-ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00634/AM15/	RLA File :03/94/040/00265/AM15/	Lic.No/Date:0310786473 07.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/27/2012-Ch.II dated 15.4.2015, the Committee decided to approve the case as under :-

1. Item of export	Qty.	Import Item	Qty.
HALLMARK B 30 (Containing 23.80% of Pyridine propyl Sulfonate, 25% of Sodium Saccharine & 1% Butyne Diol)	1 Kg	1. Pyridine 2. Sodium Saccharine 3. Butyne Diol	0.082 Kg 0.250 kg 0.010 kg

2. Item of export	Qty.	Import Item	Qty.
OMNI ADDITIVE 9920 (Containing 23.25% of Pyridine Propyl Sulfonate, 26% of Sodium Saccharine)	1 Kg	1. Pyridine 2. Sodium Saccharine	0.082 Kg 0.260 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

263	**Case No.:30/17/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00640/AM15/	RLA File :03/94/040/00273/AM15/	Lic.No/Date:0310786469 07.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 13.5.2015.

264	**Case No.:14/13/83-ALC1/2014**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00421/AM15/	RLA File :05/23/040/00153/AM15/	Lic.No/Date:0510389467 08.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DC(MSME) vide their U.O.No.23(7)/2013-Chem dated 25.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Scented Candles in assorted colours, sizes and shapes (Style Zen)	1 kg	1. Paraffin Wax	0.800 Kg
		2. Stearic Acid	0.145 kg
		3. Micro Crystalline Wax	0.025 Kg
		4. Fragrances	0.03 Kg (Subject to 20% of FOB value of export)
		5. Wicks	0.002 Kg
		6. Colour	0.002 kg
		7. UV Stabilizer (UV Sorb)	0.006 Kg
		8. Vyber Chemical (VBER)	0.011 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

265	**Case No.:42/13/83-ALC1/2014**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00449/AM15/	RLA File :02/24/040/00060/AM15/	Lic.No/Date:0210204378 08.07.2014	Defer Date:13.05.2015

Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.

266	**Case No.:53/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**

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HQ File :01/83/050/00460/AM15/	RLA File :03/95/040/00248/AM15/	Lic.No/Date:0310786522 08.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 24.3.2015, the Committee decided to approve the case as under :-

1. Item of export	Qty.	Import Item	Qty.
STERO CO 360 (A) (Polyoxyethylene Triglyceride Ricinoleic Acid / Triglyceride ricinoleic Acid 36 mole Ethoxylate)	1 Kg	1. Ethylene Oxide	0.7252 Kg

2. Item of export	Qty.	Import Item	Qty.
STEROL 1312 (Iso Tri Decyl Alcohol Ethoxylate/Iso Tri Decanol 9 moles Ethoxylated)	1 Kg	1. ISO Tri Decanol (ITDA) 2. Ethylene Oxide	0.3423Kg 0.6777 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

267	**Case No.:7/15/83-ALC1/2014**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00503/AM15/	RLA File :07/24/040/00102/AM15/	Lic.No/Date:0710105583 08.07.2014	Defer Date:13.05.2015

Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.

268	**Case No.:43/15/83-ALC1/2014**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00539/AM15/	RLA File :03/95/040/00168/AM15/	Lic.No/Date:0310786530 08.07.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.

269	**Case No.:25/17/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00635/AM15/	RLA File :03/94/040/00315/AM15/	Lic.No/Date:0310786542 08.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(JS) on 30.3.2015. The case is re-listed for 13.5.2015.

270	**Case No.:28/17/83-ALC1/2014**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00638/AM15/	RLA File :03/94/040/00314/AM15/	Lic.No/Date:0310786547 08.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 13.5.2015.			

271	**Case No.:4/15/83-ALC1/2014**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00500/AM15/	RLA File :05/24/040/00158/AM15/	Lic.No/Date:0510389599 09.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 23.2.2015. The case is re-listed for 13.5.2015.			

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	Case No.:65/15/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00561/AM15/	RLA File :08/24/040/00130/AM15/	Lic.No/Date:0810132646 09.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/11/2012-Ch.II dated 20.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Black 234 (Dye content 65%)	1 kg	1. 4,4, Diamino Sulphanilide (DASA) 2. H Acid 3. Aniline Oil 4. Meta Phenylene Diamine 5. Soda Ash 6. Sodium Nitrite	0.199 kg 0.241 Kg 0.071 Kg 0.084 Kg 0.240 kg 0.166 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

273	**Case No.:29/17/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00639/AM15/	RLA File :03/94/040/00093/AM15/	Lic.No/Date:0310786634 09.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. The case is re-listed for 13.5.2015.			

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274	**Case No.:49/11/83-ALC1/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00362/AM15/	RLA File :13/24/040/00015/AM15/	Lic.No/Date:1310047496 11.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.15022/28/2012-Ch.II dated 20.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
PYROXASULFONE TECHNICAL	1 kg	1. Glyoxalic acid, 50% Min.	0.675 Kg
		2. Hydroxylamine Sulphate	0.377 kg
		3. Bromine	1.539 kg
		4. Thiourea	0.259 Kg
		5. 1-Methyl-3 (Trifluoromethyl)-H Pyrazole-5-ol (MTP)	0.589 Kg
		6. Caustic Potash (Potassium Hydroxide), 90% Min.	0.459 kg
		7. N-Butyl Acetate	1.489 kg
		8. Acetonitrile	0.953 Kg
		9. Hydrogen peroxide, 50% Min.	0.387 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

275	**Case No.:3/13/83-ALC1/2014**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:13.05.2015

Decision :D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.5.2015.

276	**Case No.:16/13/83-ALC1/2014**	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:13.05.2015

Decision : Comments awaited from DC(MSME). The case re-listed for 13.5.2015.

277	**Case No.:1/9/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

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278	**Case No.:5/13/83-ALC1/2014**	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 21.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

279	**Case No.:6/17/83-ALC1/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM15/	RLA File :03/95/040/00321/AM15/	Lic.No/Date:0310786779 14.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

280	**Case No.:8/17/83-ALC1/2014**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

281	**Case No.:6/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

282	**Case No.:39/13/83-ALC1/2014**	Party Name:GIVAUDAN (INDIA) PRIVATE LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM15/	RLA File :07/24/040/00117/AM15/	Lic.No/Date:0710105734 15.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

283	**Case No.:7/17/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/83-ALC1/2014	**Status:Case Deferred**

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	HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:13.05.2015
	Decision :D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.5.2015.			

284	**Case No.:32/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

285	**Case No.:22/17/83-ALC1/2014**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00632/AM15/	RLA File :03/94/040/00338/AM15/	Lic.No/Date:0310786921 16.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 24.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

286	**Case No.:27/17/83-ALC1/2014**	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00637/AM15/	RLA File :17/24/040/00005/AM15/	Lic.No/Date:1710005882 17.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 13.5.2015.			

287	**Case No.:66/15/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00562/AM15/	RLA File :08/24/040/00150/AM15/	Lic.No/Date:0810132761 18.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/8/2012-Ch.II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Brown 282 (Dye content 60%)	1 kg	1. 6-Nitro 1-Diazo 2-Naphthol 4-Sulfonic Acid	0.480 kg
		2. Beta Naphthol	0.1170 kg
		3. Salicyclic Acid	0.096 kg

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		4. 1-Phenyl 3-Methyl 5-Pyrazolene	0.1410 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:67/15/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00563/AM15/	RLA File :08/24/040/00100/AM15/	Lic.No/Date:0810132763 18.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/11/2012-Ch.II dated 20.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Blue 193 (Dye content 70%)	1 kg	1. 1-Diazo 2-Naphthol 4-Sulfonic Acid	0.428 Kg
		2. Beta naphthol	0.255 kg
		3. Salicyclic Acid	0.070 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:2/17/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
HQ File :01/83/050/00612/AM15/	RLA File :03/95/040/00339/AM15/	Lic.No/Date:0310787070 18.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.3.2015. The case is re-listed for 13.5.2015.

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Case No.:14/17/83-ALC1/2014	Party Name:VENUS ETHOXYETHERS PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
HQ File :01/83/050/00624/AM15/	RLA File :17/24/040/00040/AM15/	Lic.No/Date:1710005883 18.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

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Case No.:68/15/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00564/AM15/	RLA File :08/24/040/00010/AM15/	Lic.No/Date:0810132768 21.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/8/2012-Ch.II dated

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26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Black NNX (Dye content 70%)	1 kg	1. Aniline Oil 2. H Acid 3. J Acid 4. Meta phenylene Diamine 4 Sulfonic Acid 5. Sodium Nitrite	0.3100 Kg 0.2080 kg 0.0290 kg 0.0280 kg 0.1380 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:19/17/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00629/AM15/	RLA File :03/94/040/00368/AM15/	Lic.No/Date:0310787184 22.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/100/2012-Ch.II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
SOLUTION OF 2-HYDROXY 3-DIMETHYL AMINE CLORIDE PROPANEPOLYMER (ACTIVE CONTENT 55% MINIMUM)	1 kg	1. EPICHLROHYDRIN 2. DIMETHYLAMINE (40%)	0.377 Kg 0.460 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:20/17/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00630/AM15/	RLA File :03/94/040/00352/AM15/	Lic.No/Date:0310787167 22.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/100/2012-Ch.II dated 15.4.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Butylated Octylated Diphenylamine	1 kg	1. Diphenylamine 2. Di Isobutylene	0.560 kg 0.493 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

294	**Case No.:21/17/83-ALC1/2014**	Party Name:KAYGEE-	Meet No/Date:19/83-	**Status:Case**

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		LOPAREX INDIA PVT. LTD.	ALC1/2014 26.03.2015	**Approved**
	HQ File :01/83/050/00631/AM15/	RLA File :03/94/040/00345/AM15/	Lic.No/Date:0310787211 22.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/59/2015-TSW dated 13.4.2015, the Committee decided to approve the case as under :-

Export Product : Release Liners (One side Silicon Coated Paper) 25 to 30 GSM+/-10%

Quantity : 1 Sq. meter

Import Item

S.No.	Item Description	Quantity Recommended
1.	Bleached Machined Glazed kraft paper in Jumbo Rolls of relevant GSM	1.05 Sq. Mt./Sq. Mt. Content in export product
2.	Silicone Polymers	2.1 gram/Sq. Mt. of export product
3.	Catalyst for Silicone	0.021 gram/Sq. Mt. of export product
4.	Cross Linker for Silicone	0.0735 gram/Sq. Mt. of export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

295	**Case No.:18/17/83-ALC1/2014**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00628/AM15/	RLA File :03/94/040/00344/AM15/	Lic.No/Date:0310787252 23.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 5.3.2015. The case is re-listed for 13.5.2015.

296	**Case No.:6/15/83-ALC1/2014**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 13.5.2015.

297	**Case No.:40/17/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0310787285	Defer Date:

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:01/83/050/00650/AM15/	:03/95/040/00340/AM15/	24.07.2014	

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/64/2013-Ch.II dated 15.4.2015, the Committee decided to approve the case as under :-

1. Item of Export	Qty.	Import Item	Qty.
STEROQUAT 80 (MG) (Benzalkonium Chloride)	1 kg	1. FARMIN DM 2465 (Alkyl Dimethyl Amine)	0.5886 Kg

2. Item of Export	Qty.	Import Item	Qty.
STEROQUAT 50 (Benzalkonium Chloride 50%)	1 kg	1. FARMIN DM 2465 (Alkyl Dimethyl Amine)	0.3250 Kg

3. Item of Export	Qty.	Import Item	Qty.
STEROQUAT 40 (Benzalkonium Chloride)	1 kg	1. FARMIN DM 2465 (Alkyl Dimethyl Amine)	0.275 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

298	**Case No.:17/17/83-ALC1/2014**	Party Name:ANUPAM COLOURS & CHEMICALS INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00627/AM15/	RLA File :03/94/040/00380/AM15/	Lic.No/Date:0310787339 25.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

299	**Case No.:46/17/83-ALC1/2014**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00656/AM15/	RLA File :03/95/040/00342/AM15/	Lic.No/Date:0310787349 25.07.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

300	**Case No.:38/13/83-**	Party Name:BEE CHEMS	Meet No/Date:19/83-	**Status:Case**

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	ALC1/2014		ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

301	**Case No.:22/15/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 9.4.2015. The case is re-listed for 13.5.2015.			

302	**Case No.:44/17/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00654/AM15/	RLA File :03/95/040/00367/AM15/	Lic.No/Date:0310787462 31.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

303	**Case No.:45/17/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00655/AM15/	RLA File :03/95/040/00370/AM15/	Lic.No/Date:0310787438 31.07.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 13.5.2015.			

304	**Case No.:3/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date:0810132857 01.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

305	**Case No.:23/17/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00633/AM15/	RLA File :03/95/040/00374/AM15/	Lic.No/Date:0310787559 04.08.2014	Defer Date:13.05.2015

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	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.

306	**Case No.:53/17/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00663/AM15/	RLA File :08/24/040/00179/AM15/	Lic.No/Date:0810132892 05.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

307	**Case No.:54/17/83-ALC1/2014**	Party Name:OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00664/AM15/	RLA File :03/95/040/00381/AM15/	Lic.No/Date:0310787635 05.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

308	**Case No.:16/15/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application. and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 13.5.2015.			

309	**Case No.:50/17/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00660/AM15/	RLA File :08/24/040/00184/AM15/	Lic.No/Date:0810132913 06.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. The case is re-listed for 13.5.2015.			

310	**Case No.:24/15/83-ALC1/2014**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00520/AM15/	RLA File :04/24/040/00121/AM15/	Lic.No/Date:0410159168 07.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

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311	**Case No.:25/15/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00521/AM15/	RLA File :04/24/040/00076/AM15/	Lic.No/Date:0410159193 07.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

312	**Case No.:41/17/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00651/AM15/	RLA File :03/95/040/00405/AM15/	Lic.No/Date:0310787834 08.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

313	**Case No.:42/17/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date:0310787836 08.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

314	**Case No.:55/17/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00665/AM15/	RLA File :03/95/040/00408/AM15/	Lic.No/Date:0310787835 08.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

315	**Case No.:58/17/83-ALC1/2014**	Party Name:VRS GRANITES PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00668/AM15/	RLA File :09/24/040/00233/AM15/	Lic.No/Date:0910060834 08.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 17.4.2015 issued by DIPP. The case is re-listed for 13.5.2015.			

316	**Case No.:4/17/83-ALC1/2014**	Party Name:ROHA DYE	Meet No/Date:19/83-	**Status:Case**

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		CHEM PVT LIMITED	ALC1/2014 26.03.2015	**Deferred**
	HQ File :01/83/050/00614/AM15/	RLA File :03/95/040/00300/AM15/	Lic.No/Date:0310787887 11.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 13.5.2015.			

	Case No.:5/17/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
317	HQ File :01/83/050/00615/AM15/	RLA File :03/95/040/00299/AM15/	Lic.No/Date:0310787886 11.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

	Case No.:43/17/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
318	HQ File :01/83/050/00653/AM15/	RLA File :03/95/040/00298/AM15/	Lic.No/Date:0310787885 11.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.3.2015. The case is re-listed for 13.5.2015.			

	Case No.:47/17/83-ALC1/2014	Party Name:RUSHIL DECOR LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
319	HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date:0810132945 11.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 13.5.2015.			

	Case No.:9/15/83-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00505/AM15/	RLA File :05/24/040/00191/AM15/	Lic.No/Date:0510390265 12.08.2014	Defer Date:
320	**Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/38/2010-Ch.II dated 24.03.2015, the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Addflex/PVC Stabilizer	1 kg	1. Tin Ingot/Tin Alloy	0.330 kg

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		2. 2-EHTG/TOTG (2-Ethyl Hexyl Thio Glycolate)	0.760 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

321	**Case No.:59/17/83-ALC1/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00669/AM15/	RLA File :09/24/040/00253/AM15/	Lic.No/Date:0910060845 12.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. The case is re-listed for 13.5.2015.			

322	**Case No.:12/15/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

323	**Case No.:69/15/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

324	**Case No.:67/17/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00677/AM15/	RLA File :17/24/040/00053/AM15/	Lic.No/Date:1710005894 14.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

325	**Case No.:68/17/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00678/AM15/	RLA File :17/24/040/00052/AM15/	Lic.No/Date:1710005893 14.08.2014	Defer Date:13.05.2015

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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

326	**Case No.:21/15/83-ALC1/2014**	Party Name:MAIL SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00517/AM15/	RLA File :04/24/040/00132/AM15/	Lic.No/Date:0410159256 19.08.2014	Defer Date:13.05.2015
	Decision :Comments awaited from DIPP. The case re-listed for 13.5.2015.			

327	**Case No.:48/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00658/AM15/	RLA File :08/24/040/00018/AM15/	Lic.No/Date:0810133048 19.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-CH-II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Polyethylene Glycol Castor Oil 35 Mole (Maganon COE-35)	1 Kg	1. Castor Oil 2. Ethylene Oxide	0.380 kg 0.620 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

328	**Case No.:26/15/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00522/AM15/	RLA File :05/23/040/00176/AM15/	Lic.No/Date:0510390597 20.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/42/2015-TSW/102 dated 7.4.2015, the Committee decided to approve the case as under :-

Export Product : Photo print Kit 6800/6R

Quantity : 100 Numbers

Import Item

S.No.	Item Description	Quantity Recommended
1.	Wide Rolls of Thermal Photo paper 6800	Net + 2.5%
2.	Photographic Ink Cartridges	Net to net

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	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

329	**Case No.:30/15/83-ALC1/2014**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00526/AM15/	RLA File :05/24/040/00214/AM15/	Lic.No/Date:0510390583 20.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/2/2015-CH-II dated 18.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (Chlorine Content 51%-55%)	1 Kg	Olefins (Alpha Linear)	0.484 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

330	**Case No.:32/15/83-ALC1/2014**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00528/AM15/	RLA File :05/24/040/00215/AM15/	Lic.No/Date:0510390584 20.08.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

331	**Case No.:76/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.

332	**Case No.:79/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.

333	**Case No.:17/15/83-ALC1/2014**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:19/83-ALC1/2014	**Status:Case Deferred**

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			26.03.2015	
	HQ File :01/83/050/00513/AM15/	RLA File :05/23/040/00196/AM15/	Lic.No/Date:0510390624 21.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DC(MSME) on 9.4.2015. The case is re-listed for 13.5.2015.			

334	**Case No.:18/15/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00514/AM15/	RLA File :05/23/040/00199/AM15/	Lic.No/Date:0510390626 21.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/36/2011-CH-II dated 3.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (L) (Chlorine Content 40-45%)	1 Kg	1. Paraffin (C10-C20) 2. Chlorine 3. Methyl Tin Stabilizers	0.595 Kg 0.840 Kg 0.010 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

335	**Case No.:27/15/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

336	**Case No.:29/15/83-ALC1/2014**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM15/	RLA File :05/23/040/00200/AM15/	Lic.No/Date:0510390623 21.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 13.5.2015.			

337	**Case No.:31/15/83-ALC1/2014**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00527/AM15/	RLA File :05/23/040/00201/AM15/	Lic.No/Date:0510390622 21.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 20.4.2015.			

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	The case is re-listed for 13.5.2015.

338	**Case No.:84/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

339	**Case No.:72/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

340	**Case No.:57/17/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00667/AM15/	RLA File :09/24/040/00063/AM15/	Lic.No/Date:0910060878 22.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/25/2015-TSW dated 20.4.2015, the Committee decided to approve the case as under :-

Export Product : Indobev 2 PE (paper board duly Poly Coated)

Quantity : 1 MT

Import Items:

S.No.	Item Description	Quantity recommended (in MT)
1.	Eucalyptus Wood Chips (BDMT) (for conversion of chips into pulp)	2.087
2.	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
3.	Quick Lime (Pulp Conversion Chemical)	0.96803
4.	Caustic Soda Lye (Pulp Conversion Chemical)	0.14276
5.	Cationic Tapioca Starch	0.03350
6.	Carboxy Methyl Cellulose (Brightening Agent)	0.00152

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7.	Core Pipes (Packing Material)	As per packaging policy
8.	Core Plugs (Packing Material)	As per packaging policy
9.	LDPE (Polymer)	0.13678

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

341	**Case No.:62/17/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00672/AM15/	RLA File :09/24/040/00058/AM15/	Lic.No/Date:0910060877 22.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/25/2015-TSW dated 20.4.2015, the Committee decided to approve the case as under :-

Export Product : Indobev 1 PE (paper board duly Poly Coated)

Quantity : 1 MT

Import Items:

S.No.	Item Description	Quantity recommended (in MT)
1.	Eucalyptus Wood Chips (BDMT)(chips converted into pulp)	2.275
2.	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
3.	Quick Lime (Pulp Conversion Chemical)	0.96803
4.	Caustic Soda Lye (Pulp Conversion Chemical)	0.14278
5.	Cationic Tapioca Starch	0.03350
6.	Carboaxy Methyl Cellulose (Brightening Agent)	0.001517
7.	Core Pipes (Packing Material)	As per packaging policy
8.	Core Plugs (Packing Material)	As per packaging policy
9.	LDPE (Polymer)	0.08501

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

342	**Case No.:73/15/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:13.05.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 13.5.2015.

343	**Case No.:9/17/83-ALC1/2014**	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00619/AM15/	RLA File :31/83/040/00129/AM15/	Lic.No/Date:3110064779 25.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case is re-listed for 13.5.2015.			

344	**Case No.:15/15/83-ALC1/2014**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00511/AM15/	RLA File :05/24/040/00246/AM15/	Lic.No/Date:0510390768 26.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case is re-listed for 13.5.2015.			

345	**Case No.:74/15/83-ALC1/2014**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div)(AKA). The case is re-listed for 13.5.2015.			

346	**Case No.:83/15/83-ALC1/2014**	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00579/AM15/	RLA File :08/24/040/00198/AM15/	Lic.No/Date:0810133102 26.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

347	**Case No.:19/19/83-ALC1/2014**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00795/AM15/	RLA File :02/24/040/00102/AM15/	Lic.No/Date:0210204863 26.08.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

348	**Case No.:20/15/83-ALC1/2014**	Party Name:EVERSHINE WOOD PACKAGING PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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HQ File :01/83/050/00516/AM15/	RLA File :04/24/040/00136/AM15/	Lic.No/Date:0410159313 27.08.2014	Defer Date:13.05.2015

Decision : Comments awaited from DIPP. The case is re-listed for 13.5.2015.

349	**Case No.:14/15/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00510/AM15/	RLA File :05/23/040/00195/AM15/	Lic.No/Date:0510390832 29.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/211/2014-TSW dated 13.4.2015, the Committee decided to approve the case as under :-

Export Product : Rolls of Photographic Color paper

Quantity : 1 Sq. Mt.

Import Item

S.No.	Item Description	Quantity Recommended
1.	Jumbo Rolls of Photographic Color Paper	1.025 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

350	**Case No.:19/15/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 13.5.2015.

351	**Case No.:7/19/83-ALC1/2014**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00783/AM15/	RLA File :02/24/040/00106/AM15/	Lic.No/Date:0210204890 01.09.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 13.5.2015.

352	**Case No.:12/17/83-ALC1/2014**	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00622/AM15/	RLA File :31/83/040/00053/AM15/	Lic.No/Date:3110064823 02.09.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 13.5.2015.

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353	**Case No.:13/17/83-ALC1/2014**	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00623/AM15/	RLA File :31/83/040/00052/AM15/	Lic.No/Date:3110064822 02.09.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 13.5.2015.			

354	**Case No.:52/17/83-ALC1/2014**	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 26.3.2015.			

355	**Case No.:49/17/83-ALC1/2014**	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00659/AM15/	RLA File :05/23/040/00223/AM15/	Lic.No/Date:0510390980 04.09.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS) . The case is re-listed for 13.5.2015.			

356	**Case No.:36/17/83-ALC1/2014**	Party Name:SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00646/AM15/	RLA File :08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

357	**Case No.:51/17/83-ALC1/2014**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00661/AM15/	RLA File :29/24/040/00005/AM15/	Lic.No/Date:2910025160 08.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

358	**Case No.:39/17/83-ALC1/2014**	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00649/AM15/	RLA File :08/24/040/00208/AM15/	Lic.No/Date:0810133300 11.09.2014	Defer Date:13.05.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

359	**Case No.:10/17/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00620/AM15/	RLA File :15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

360	**Case No.:11/17/83-ALC1/2014**	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00621/AM15/	RLA File :05/23/040/00247/AM15/	Lic.No/Date:0510391109 12.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

361	**Case No.:15/17/83-ALC1/2014**	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00625/AM15/	RLA File :05/24/040/00267/AM15/	Lic.No/Date:0510391106 12.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 24.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

362	**Case No.:45/19/83-ALC1/2014**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00821/AM15/	RLA File :03/94/040/00430/AM15/	Lic.No/Date:0310789143 12.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 24.4.2015. The case is re-listed for 13.5.2015.			

363	**Case No.:64/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00674/AM15/	RLA File :08/24/040/00136/AM15/	Lic.No/Date:0810133339 15.09.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-CH-II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Tridecyl Alcohol Ethoxylate 7 mole (Maganon TDA 7)	1 Kg	1. Tridecyl Alcohol 2. Ethylene Oxide	0.394 Kg 0.606 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

364	**Case No.:66/17/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00676/AM15/	RLA File :34/24/040/00148/AM15/	Lic.No/Date:3410040549 15.09.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.

365	**Case No.:70/17/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

366	**Case No.:71/17/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date:3310030075 15.09.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

367	**Case No.:41/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00817/AM15/	RLA File :03/94/040/00565/AM15/	Lic.No/Date:0310789200 15.09.2014	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015.

	The case is re-listed for 13.5.2015.

368	**Case No.:34/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date:0810133353 16.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

369	**Case No.:37/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00647/AM15/	RLA File :08/24/040/00205/AM15/	Lic.No/Date:0810133352 16.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

370	**Case No.:63/17/83-ALC1/2014**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00673/AM15/	RLA File :05/23/040/00265/AM15/	Lic.No/Date:0510391137 16.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 3.3.2015. The case is re-listed for 13.5.2015.			

371	**Case No.:55/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00831/AM15/	RLA File :03/94/040/00525/AM15/	Lic.No/Date:0310789268 16.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 13.5.2015.			

372	**Case No.:35/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date:0810133360 17.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

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373	**Case No.:38/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00648/AM15/	RLA File :08/24/040/00181/AM15/	Lic.No/Date:0810133359 17.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-CH-II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Nonyl Phenol Ethoxylate 1.5 Mole (Maganon NPE-1.5)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.770 kg 0.230 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

374	**Case No.:65/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00675/AM15/	RLA File :08/24/040/00126/AM15/	Lic.No/Date:0810133368 17.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-CH-II dated 15.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Oleyl Cetyl Alcohol 25EO (Maganon OCE 25)	1 Kg	1. Oleyl Cetyl Alcohol 2. Ethylene Oxide	0.189 kg 0.811 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

375	**Case No.:33/17/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00643/AM15/	RLA File :05/23/040/00228/AM15/	Lic.No/Date:0510391220 18.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/42/2015-TSW dated 13.4.2015, the Committee decided to approve the case as under :-

Export Product : Rolls of Photographic Color paper

Quantity : 1 Sq. Mt.

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Import Item

S.No.	Item Description	Quantity Recommended
1.	Jumbo Rolls of Photographic Color Paper	1,025 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

376	**Case No.:60/17/83-ALC1/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00670/AM15/	RLA File :05/24/040/00283/AM15/	Lic.No/Date:0510391260 22.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 3.3.2015. The case is re-listed for 13.5.2015.			

377	**Case No.:51/19/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00827/AM15/	RLA File :03/94/040/00579/AM15/	Lic.No/Date:0310789538 22.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 13.5.2015.			

378	**Case No.:61/17/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case deferred**
	HQ File :01/83/050/00671/AM15/	RLA File :05/23/040/00248/AM15/	Lic.No/Date:0510391276 23.09.2014	Defer Date:27.5.2015
	The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 24.2.2015. The case is re-listed for 27.5.2015.			

379	**Case No.:49/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00825/AM15/	RLA File :03/94/040/00600/AM15/	Lic.No/Date:0310789662 25.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 13.5.2015.			

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380	**Case No.:44/19/83-ALC1/2014**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date:0310789700 26.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

381	**Case No.:46/19/83-ALC1/2014**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00822/AM15/	RLA File :03/94/040/00443/AM15/	Lic.No/Date:0310789708 26.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(OPS). The case is re-listed for 13.5.2015.			

382	**Case No.:56/17/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00666/AM15/	RLA File :08/24/040/00246/AM15/	Lic.No/Date:0810133467 29.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

383	**Case No.:86/11/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 13.5.2015.			

384	**Case No.:54/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00830/AM15/	RLA File :03/94/040/00576/AM15/	Lic.No/Date:0310789836 30.09.2014	Defer Date:13.05.2015

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Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.4.2015. The case is re-listed for 13.5.2015.

385	**Case No.:63/19/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00839/AM15/	RLA File :03/94/040/00374/AM15/	Lic.No/Date:0310789834 30.09.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 13.5.2015.			

386	**Case No.:53/19/83-ALC1/2014**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00829/AM15/	RLA File :03/94/040/00569/AM15/	Lic.No/Date:0310789914 01.10.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 13.5.2015.			

387	**Case No.:35/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:13.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

388	**Case No.:66/19/83-ALC1/2014**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM15/	RLA File :03/95/040/00531/AM15/	Lic.No/Date:0310789974 07.10.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case is re-listed for 13.5.2015.			

389	**Case No.:67/19/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00843/AM15/	RLA File :03/95/040/00207/AM15/	Lic.No/Date:0310789946 07.10.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 24.4.2015. The case is re-listed for 13.5.2015.			

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390	**Case No.:64/19/83-ALC1/2014**	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00840/AM15/	RLA File :03/95/040/00538/AM15/	Lic.No/Date:0310790051 09.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 13.5.2015.			

391	**Case No.:65/19/83-ALC1/2014**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00841/AM15/	RLA File :03/95/040/00499/AM15/	Lic.No/Date:0310790070 09.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case is re-listed for 13.5.2015.			

392	**Case No.:36/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00532/AM15/	RLA File :31/83/040/00157/AM15/	Lic.No/Date:3110064969 10.10.2014	Defer Date:13.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.			

393	**Case No.:38/19/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case deferred**
	HQ File :01/83/050/00814/AM15/	RLA File :05/23/040/00295/AM15/	Lic.No/Date:0510391557 13.10.2014	Defer Date:27.5.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

394	**Case No.:47/19/83-ALC1/2014**	Party Name:GLOBUS INTERNATIONAL	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00823/AM15/	RLA File :03/94/040/00649/AM15/	Lic.No/Date:0310790195 13.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

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395	**Case No.:52/19/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00828/AM15/	RLA File :03/94/040/00588/AM15/	Lic.No/Date:0310790180 13.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.4.2015. The case is re-listed for 13.5.2015.			

396	**Case No.:71/19/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00847/AM15/	RLA File :03/95/040/00577/AM15/	Lic.No/Date:0310790167 13.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

397	**Case No.:21/19/83-ALC1/2014**	Party Name:PEEKAY WOOD INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00797/AM15/	RLA File :10/24/040/00063/AM15/	Lic.No/Date:1010058841 14.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

398	**Case No.:22/19/83-ALC1/2014**	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00798/AM15/	RLA File :10/24/040/00065/AM15/	Lic.No/Date:1010058842 14.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

399	**Case No.:72/19/83-ALC1/2014**	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00848/AM15/	RLA File :03/95/040/00590/AM15/	Lic.No/Date:0310790227 14.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

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400	**Case No.:9/19/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date:0210205070 16.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

401	**Case No.:3/19/83-ALC1/2014**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Added**
	HQ File :01/83/050/00779/AM15/	RLA File :02/24/040/00141/AM15/	Lic.No/Date:0210205073 17.10.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

402	**Case No.:34/19/83-ALC1/2014**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00810/AM15/	RLA File :05/24/040/00318/AM15/	Lic.No/Date:0510391630 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

403	**Case No.:35/19/83-ALC1/2014**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00811/AM15/	RLA File :05/24/040/00314/AM15/	Lic.No/Date:0510391626 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

404	**Case No.:42/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00818/AM15/	RLA File :03/94/040/00628/AM15/	Lic.No/Date:0310790352 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

405	**Case No.:43/19/83-ALC1/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00819/AM15/	RLA File :03/94/040/00624/AM15/	Lic.No/Date:0310790346 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 13.5.2015.			

406	**Case No.:69/19/83-ALC1/2014**	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00845/AM15/	RLA File :03/95/040/00600/AM15/	Lic.No/Date:0310790347 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

407	**Case No.:70/19/83-ALC1/2014**	Party Name:MICRO INKS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00846/AM15/	RLA File :03/95/040/00521/AM15/	Lic.No/Date:0310790345 17.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 13.5.2015.			

408	**Case No.:15/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00791/AM15/	RLA File :02/24/040/00137/AM15/	Lic.No/Date:0210205076 20.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

409	**Case No.:40/19/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00816/AM15/	RLA File :03/94/040/00669/AM15/	Lic.No/Date:0310790394 20.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

410	**Case No.:48/19/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00824/AM15/	RLA File :03/94/040/00408/AM15/	Lic.No/Date:0310790383 20.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

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	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

411	**Case No.:50/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00826/AM15/	RLA File :03/94/040/00662/AM15/	Lic.No/Date:0310790388 20.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

412	**Case No.:13/19/83-ALC1/2014**	Party Name:SHEKHAR ROY	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00789/AM15/	RLA File :02/24/040/00143/AM15/	Lic.No/Date:0210205078 21.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

413	**Case No.:14/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00790/AM15/	RLA File :02/24/040/00133/AM15/	Lic.No/Date:0210205082 21.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

414	**Case No.:36/19/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00812/AM15/	RLA File :05/23/040/00290/AM15/	Lic.No/Date:0510391661 21.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

415	**Case No.:37/19/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00813/AM15/	RLA File :05/23/040/00289/AM15/	Lic.No/Date:0510391662 21.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

416	**Case No.:57/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

	HQ File :01/83/050/00833/AM15/	RLA File :03/95/040/00422/AM15/	Lic.No/Date:0310790577 29.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 9.4.2015. The case is re-listed for 13.5.2015.			

417	**Case No.:58/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00834/AM15/	RLA File :03/95/040/00423/AM15/	Lic.No/Date:0310790578 29.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 9.4.2015. The case is re-listed for 13.5.2015.			

418	**Case No.:59/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00835/AM15/	RLA File :03/95/040/00532/AM15/	Lic.No/Date:0310790583 29.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

419	**Case No.:60/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00836/AM15/	RLA File :03/95/040/00533/AM15/	Lic.No/Date:0310790585 29.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.4.2015. The case is re-listed for 13.5.2015.			

420	**Case No.:74/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00850/AM15/	RLA File :03/95/040/00421/AM15/	Lic.No/Date:0310790582 29.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

421	**Case No.:1/13/83-ALC1/2014**	Party Name:SATYAM POLY PLAST	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

422	**Case No.:16/19/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00792/AM15/	RLA File :02/24/040/00145/AM15/	Lic.No/Date:0210205105 30.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

423	**Case No.:17/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00793/AM15/	RLA File :02/24/040/00146/AM15/	Lic.No/Date:0210205106 30.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

424	**Case No.:61/19/83-ALC1/2014**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date:0310790631 30.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

425	**Case No.:63/13/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

426	**Case No.:20/19/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

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427	**Case No.:4/19/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00780/AM15/	RLA File :08/24/040/00296/AM15/	Lic.No/Date:0810133712 03.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

428	**Case No.:5/19/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00781/AM15/	RLA File :08/24/040/00292/AM15/	Lic.No/Date:0810133706 03.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

429	**Case No.:6/19/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00782/AM15/	RLA File :08/24/040/00268/AM15/	Lic.No/Date:0810133707 03.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

430	**Case No.:68/19/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

431	**Case No.:79/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

432	**Case No.:56/19/83-ALC1/2014**	Party Name:SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00832/AM15/	RLA File :03/95/040/00650/AM15/	Lic.No/Date:0310790778 05.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 9.4.2015. The case is re-listed for 13.5.2015.			

433	**Case No.:73/19/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00849/AM15/	RLA File :03/95/040/00528/AM15/	Lic.No/Date:0310790787 05.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

434	**Case No.:39/15/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date:0510391892 07.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 13.5.2015.			

435	**Case No.:86/15/83-ALC1/2014**	Party Name:NIPRO GLASS INDIA PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00582/AM15/	RLA File :05/24/040/00328/AM15/	Lic.No/Date:0510391888 07.11.2014	Defer Date:13.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 13.5.2015.			

436	**Case No.:12/19/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00788/AM15/	RLA File :02/24/040/00158/AM15/	Lic.No/Date:0210205124 07.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

437	**Case No.:27/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00803/AM15/	RLA File :05/23/040/00312/AM15/	Lic.No/Date:0510391893 07.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

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438	**Case No.:62/19/83-ALC1/2014**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00838/AM15/	RLA File :03/95/040/00637/AM15/	Lic.No/Date:0310790820 07.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

439	**Case No.:8/19/83-ALC1/2014**	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00784/AM15/	RLA File :08/24/040/00299/AM15/	Lic.No/Date:0810133752 10.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(PC.Div)(AA). The case is re-listed for 13.5.2015.			

440	**Case No.:18/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM15/	RLA File :02/24/040/00155/AM15/	Lic.No/Date:0210205143 11.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.			

441	**Case No.:30/19/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00806/AM15/	RLA File :05/23/040/00310/AM15/	Lic.No/Date:0510391929 11.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

442	**Case No.:74/17/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00684/AM15/	RLA File :03/95/040/00175/AM15/	Lic.No/Date:0310790985 12.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

443	**Case No.:28/19/83-ALC1/2014**	Party Name:NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date:19/83-ALC1/2014	**Status:Case Deferred**

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			26.03.2015	
	HQ File :01/83/050/00804/AM15/	RLA File :05/24/040/00316/AM15/	Lic.No/Date:0510391958 12.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

444	**Case No.:10/19/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00786/AM15/	RLA File :08/24/040/00310/AM15/	Lic.No/Date:0810133797 13.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

445	**Case No.:11/19/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00787/AM15/	RLA File :08/24/040/00305/AM15/	Lic.No/Date:0810133798 13.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

446	**Case No.:29/19/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00805/AM15/	RLA File :05/23/040/00353/AM15/	Lic.No/Date:0510392007 14.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 13.5.2015.			

447	**Case No.:39/19/83-ALC1/2014**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00815/AM15/	RLA File :06/24/040/00018/AM15/	Lic.No/Date:0610037969 14.11.2014	Defer Date:13.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.			

448	**Case No.:31/19/83-ALC1/2014**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:13.05.2015

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Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 13.5.2015.

449	**Case No.:32/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date:0510392049 18.11.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

450	**Case No.:33/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date:0510392047 18.11.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

451	**Case No.:85/15/83-ALC1/2014**	Party Name:COLORANT LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 13.5.2015.

452	**Case No.:69/17/83-ALC1/2014**	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00679/AM15/	RLA File :03/94/040/00598/AM15/	Lic.No/Date:0310791297 21.11.2014	Defer Date:26.03.2015

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/52/2015-TSW dated 13.4.2015, the Committee decided to approve the case as under :-

Export Product : Artifical/Agglomerated Quartz Slabs & Tiles containing 8.5% of Polyester Resin

Quantity : 1 MT

Import Item

S.No.	Item Description	Quantity Recommended

1.	Unsaturated Polyester Resin	0.11135 MT
2.	Pigments	Upto 2% of FOB value of export
3.	Crushed Mirror	Upto 3% of FOB value of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

453	**Case No.:2/19/83-ALC1/2014**	Party Name:ASTRON PACKAGING LTD	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00778/AM15/	RLA File :08/24/040/00309/AM15/	Lic.No/Date:0810133887 21.11.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 13.5.2015.

454	**Case No.:1/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

455	**Case No.:75/17/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00685/AM15/	RLA File :03/95/040/00726/AM15/	Lic.No/Date:0310791616 02.12.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

456	**Case No.:2/15/83-ALC1/2014**	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date:3410040750 03.12.2014	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

457	**Case No.:3/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:1710005994	Defer

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:01/83/050/00499/AM15/	:17/24/040/00140/AM15/	04.12.2014	Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

458	**Case No.:87/15/83-ALC1/2014**	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:13.05.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.5.2015.

459	**Case No.:88/15/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
	HQ File :01/83/050/00584/AM15/	RLA File :09/24/040/00428/AM15/	Lic.No/Date:0910061392 16.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/25/2015-TSW dated 20.4.2015, the Committee decided to approve the case as under :-

Export Product : Indobarr 1 PE (Poly Coated Carton Board)

Quantity : 1 MT

Import Items:

S.No.	Item Description	Quantity recommended (in MT)
1.	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
2.	Quick Lime (Pulp Conversion Chemical)	0.93857
3.	Caustic Soda Lye (Pulp Conversion Chemical)	0.14160
4.	Starch (Wet end chemicals)	0.0335
5.	Calcium Carbonate (coating Chemical)	0.15150
6.	Carboxy Methyl Cellulose, nopco (Coating Chemicals)	0.0012
7.	Clay (Coating Chemical)	0.04183
8.	Latex (SBR) 50% DRC (Binder))	0.035502
9.	Stretch Film (Packing Material)	As per packing policy
10.	LDPE (Polymer)	0.11292

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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460	**Case No.:89/15/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00585/AM15/	RLA File :09/24/040/00427/AM15/	Lic.No/Date:0910061394 16.12.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 12.3.2015. The case is re-listed for 13.5.2015.			

461	**Case No.:75/19/83-ALC1/2014**	Party Name:IPSA TEXCHEM PRIVATE LIMITED,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00851/AM15/	RLA File :03/94/040/00887/AM15/	Lic.No/Date:0310792309 23.12.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 13.5.2015.			

462	**Case No.:77/17/83-ALC1/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

463	**Case No.:78/17/83-ALC1/2014**	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

464	**Case No.:26/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:13.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.			

465	**Case No.:1/17/83-ALC1/2014**	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**

HQ File :01/83/050/00611/AM15/	RLA File :03/94/040/00615/AM15/	Lic.No/Date:0310793196 22.01.2015	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 20.4.2015. The case is re-listed for 13.5.2015.

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Case No.:24/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date:3010103366 06.02.2015	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

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Case No.:73/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Approved**
HQ File :01/83/050/00683/AM15/	RLA File :08/24/040/00353/AM15/	Lic.No/Date:0810134565 10.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/68/2011-CH-II dated 26.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Polyethylene Glycol Hydrogenated Castor oil 40 Mole (Maganon HCO 40)	1 Kg	1. Hydrogenated Castor oil 2. Ethylene Oxide	0.346 kg 0.654 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:25/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date:3010103372 12.02.2015	Defer Date:13.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

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Case No.:79/17/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
HQ File :01/83/050/00689/AM15/	RLA File :03/95/040/00960/AM15/	Lic.No/Date:0310793893 16.02.2015	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 13.5.2015.

470	**Case No.:23/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date:3010103374 19.02.2015	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

471	**Case No.:1/19/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00777/AM15/	RLA File :17/24/040/00201/AM15/	Lic.No/Date:1710006061 05.03.2015	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

472	**Case No.:76/19/83-ALC1/2014**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:19/83-ALC1/2014 26.03.2015	**Status:Case Deferred**
	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date:0810134862 20.03.2015	Defer Date:13.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.5.2015.

Date:30.04.2015
Place:New Delhi

Ram Sagar Panjiar
Foreign Trade Development Officer

Directorate General of Foreign Trade
Deptt. of Commerce
New Delhi